

Declaration of Assets and Liabilities

Year 2024-25

I, Shreebhagwan Prasad, son/daughter/wife of Late Ramdeo Prasad

aged 57 years, belonging to Bihar Vidhan Sabha Patna

service and presently working as Assistant Section Officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant 2 Name	Dependant t-3 Etc. Name
(i)	Cash	Rs 15000	Rs 20000	Rs 15000	Rs 10000	Rs 5000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Rs 39500	PNB Rs 36000 Sahara 12100(FD)	PNB Rs 13000	PNB Rs 7000 BOB Rs 3000	PNB Rs 4000
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies Prem - 24260 pa	LIC policy Premium 18194 pa + 9200 pa			
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 5g Ltd Edition				
(vi)	Jewellery (give details of weight and value)	Gold = 30 gm Silver = 20 gm	Gold = 200g Silver = 1.5 kg	Gold - 05g Silver 150g	Gold 05gm Silver 150gm	Gold 02 gm Silver 100gm
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Khasra No 4558 Khata No-188 Sasaula Sitamarhi 23 Dec				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Book No- 38 Khasra No- 08 Sasaula 5 1/2 Dec Book No- 578 Survey No- 388 Sonbarsa- 1/2 Dec	Book No Survey No 244 Ar = 1320 sq ft Sitamarhi			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Book No-122 Survey No-1120 Ar 682 sq ft Patna Khata No-92 Survey No Ar 4 Dec 1137 (New) Mohanpur 332 (old) Sitamarhi 2.75 Dec Sonbarsa				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL	Rs 11,73,000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AIDPP9641F 83919	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS / BLA - 1321

Gender :-

M (M/F)

Date of Birth :-

1 3 0 2 1 9 6 8 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

BIHAR VIDHAN SABHA, PATNA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

SITAMARHI

I hereby declare that the above details are true to the best of my knowledge and belief.

मैं यहाँ नी घोषित करता हूँ कि मुझे अविभाजित पट्टक में आवासीय मूल्य (कृषि एवं आवासीय मूल्य) सीतामढ़ी एवं सीतामढ़ी में वर्तमान में कोई भी नियंत्रण नहीं है।

Signature श्रीमद्गोपाल प्रसाद

Name of Employee: SHREEBHAGWAN PRASAD

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR VIDHAN SABHA PATNA

Place: PATNA

Date: 13.02.25